

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART I SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
NEW DELHI-110 011

PUBLIC NOTICE NO. 32 (RE-2008)/2004-09
NEW DELHI DATED THE 24th JUNE, 2008

S.O. (E): In exercise of powers conferred under paragraph 2.4 of Foreign Trade Policy, 2004-09, as amended from the time to time, the Director General of Foreign Trade hereby extends the validity of the Public Notice No.95 (RE-2005)/2004-2009, dated the 30th March, 2006, read with Public Notice No. 39 (RE-2006)/2004-09 dated 31.07.2006, for export of "Sandalwood Oil" **till 31.12.2008, for the balance quantity of 1143.5 Kg.**

2. This issues in public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
And Ex-officio Additional Secretary to the Govt. of India

(Issued from File No.01/91/110/148/AM08/PC-III)

£ÉÉ®iÉ BÉEä ®ÉVÉ{ÉjÉ +É°ÉÉvÉÉ®hÉ £ÉÉMÉ-1, JÉhb-1 àÉâ |ÉBÉÉÉ¶ÉxÉÉiÉÇ

£ÉÉ®iÉ °É®BÉÉÉ®
´ÉÉÉÊhÉVªÉ A´ÉÆ =tÉÉäMÉ àÉÆjÉÉãÉªÉ
´ÉÉÉÊhÉVªÉ ÉÊ´É£ÉÉMÉ
ÉÊ´Énä¶É BªÉÉ{ÉÉ® àÉcÉÉÊxÉnä¶ÉÉãÉªÉ
xÉ<Ç ÉÊnäãÉÉÒ-110011

°ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ.32 /(+ÉÉ® <C-2008)/2004-09
xÉ<Ç ÉÊnäãÉÉÒ ÉÊnxÉÉÆBÉE& 24th VÉÝxÉ, 2008

°ÉÉÆ.+ÉÉ. (+É) °ÉàÉªÉ-°ÉàÉªÉ {É® ªÉiÉÉ °ÉÆ¶ÉÉäÉÉvÉiÉ ÉÊ´Énä¶É BªÉÉ{ÉÉ® xÉÉÒÉÊiÉ, 2004-09 BÉEä {Éè®ÉOÉÉ{ÉÉ 2.4 BÉEä iÉciÉ |ÉnkÉ ¶ÉÉÎBÉDiÉªÉÉâ BÉÉÉ |ÉªÉÉäMÉ BÉE®iÉä cÖA àÉcÉÉÊxÉnä¶ÉBÉE, ÉÊ´Énä¶É BªÉÉ{ÉÉ®, AiÉnÂuÉ®É, °ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆJªÉÉ 39 (+ÉÉ®<Ç-2006)/2004-2009, ÉÊnxÉÉÆBÉE 31-07-2006 BÉEä °ÉÉiÉ {ÉÉÊ~iÉ °ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆJªÉÉ 95 (+ÉÉ®<Ç-2005)/2004-2009 ÉÊnxÉÉÆBÉE 30 àÉÉSÉÇ, 2006 uÉ®É 'SÉÆnxÉ BÉEä iÉäãÉ' BÉEä ÉÊxÉªÉÉÇiÉ BÉEä ÉÊãÉA, 1143.5 ÉÊBÉEOÉÉ BÉÉÒ ¶ÉäpÉ àÉÉjÉÉ cäiÉÖ ´ÉèvÉiÉÉ +É´ÉÉÊvÉ BÉEÉä 31-12-2008 iÉBÉE □ÉfÃÉiÉä cé*

<°Éä ãÉÉäBÉÉÉÊciÉ àÉâ VÉÉ®ÉÒ ÉÊBÉEªÉÉ VÉÉiÉÉ cé*

(+ÉÉ®.A°É. MÉÖVÉ®ÉãÉ)

àÉcÉÉÊxÉnä¶ÉBÉE ÉÊ´Énä¶É BªÉÉ{ÉÉ® A´ÉÆ
{ÉnäxÉ +É{É® °ÉÉÊSÉ´É, £ÉÉ®iÉ °É®BÉEÉ®

({ÉEÉ.°ÉÆ. 01/91/110/148/AAäÉ08/{ÉÉÒ°ÉÉÒ-III °Éä VÉÉ®ÉÒ)